

1	2	1	2
Pondicherry		Dadra and Nagar Haveli	
1. Mahe		1. Silvassa	
Andaman and Nicobar Islands		Lakshadweep	
1. Carnicobar		Nil	

(d) The information is being collected and will be laid on the Table of the House.

Export of Maruti Cars

486. SHRIMATI JAYANTI PATNAIK : Will the Minister of INDUSTRY be pleased to state :

(a) which countries are importing Maruti cars ; and

(b) the salient features of the agreements with these countries ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) Hungary, Bangladesh, Nepal and Bhutan have imported Maruti vehicles.

(b) The export of vehicles to Bangladesh, Nepal and Bhutan was on individual purchase orders. As regards Hungary, Maruti Udyog Limited have concluded a long-term agreement with MOGURT, the Hungarian Trading Company, under which Hungary will import upto 5000 cars per annum from Maruti Udyog Ltd. for the next five years. The import by Hungary would be balanced by purchase of engineering goods, from Hungary.

Guidelines for Calculating Price of Bulk Drugs

487. SHRI D.P. JADEJA : Will the Minister of INDUSTRY be pleased to state :

(a) the guidelines for calculating average weighted price of bulk drugs, under Drug Price Control Order, 1987 ;

(b) whether with abolition of leader price concept, prices of bulk drugs would rise ;

(c) if so, to what extent ; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R.K. JAICHANDRA SINGH) : (a) The weighted average prices for bulk drugs under Drugs (Prices Control) Order, 1987 are calculated with reference to the production capacities considered for fixing the prices.

(b) No, Sir.

(c) and (d). Do not arise.

Price Control on Bulk Drugs

488. SHRI D.P. JADEJA : Will the Minister of INDUSTRY be pleased to state :

(a) whether attention of Government has been drawn to the news item appearing in the Economic Times (Bombay Edition) dated 25-9-87 captioned "Lift Price Control on bulk drugs" ;

(b) whether Government have received any representation from the Indian Small Scale Manufacturers Association in this regard ; and

(c) if so, what steps Government have taken in the matter ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R.K. JAICHANDRA SINGH) : (a) and (b). Yes, Sir.

(c) Government has exempted small scale drug manufacturing units from price control under Drugs (Prices Control) Order, 1987 in so far they relate to formulations specified in Category II of Third Schedule to DPCO, 1987 subject to certain conditions.